

25. Indian Express Newspapers (Bombay) Pvt. Ltd.
26. Sahib Singh Mfg. Co. Pvt. Ltd.
27. Starit (Engg.) Water Treatment Co. Pvt. Ltd.
28. T. Maneklal Mfg. Co. Ltd.
29. Lamp Caps and Filaments Ltd.
30. Lawkin Ltd.

(B) *Non-banking financial and Miscellaneous Non-banking companies.*

1. Sterling Benefit and Investment Co. Pvt. Ltd.
2. Shantikam Financiers and Chit Funds Pvt. Ltd.
3. Nav Bharat Investment Ltd.
4. Gurdeo Finance and Savings Pvt. Ltd.
5. People's Mutual Benefit Pvt. Ltd.
6. Navjivan Chit Fund Pvt. Ltd.
7. Star of Cochin Chit Schemes Pvt. Ltd.
8. Sable's Chit Pvt. Ltd.
9. Bhagyalakshmi Finance Pvt. Ltd.
10. Madhu Chit Fund and Trading Co. Pvt. Ltd.
11. Uma Investments Pvt. Ltd.
12. Amar Finance (Bombay) Pvt. Ltd.

**Raising of Capital by Companies**

2376. SHRI PRASANBHAI MEHTA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) how many companies have so far been allowed to raise their capital during the last one year;
- (b) how many such companies belong to the State of Gujarat; and
- (c) whether in the month of April, five companies were allowed to raise their capital?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) During the financial year 1976-77, consents/acknowledgement of proposals under the Capital Issues (Control) Act were given to 380 non-Government companies for raising capital by way of initial issues, further issues, bonus issues, debentures, etc.

(b) Of the above, 34 companies had their incorporation in the State of Gujarat.

(c) The reference is perhaps to one of the four Press releases issued by the Office of the Controller of Capital Issues in the month of April 1977 giving the names of the five companies which have been allowed to raise capital. In all, during the month of April 1977, 26 companies had been allowed to raise capital.

**Indirect taxes on Non-ferrous Metals**

2377. SHRI M. RAM GOPAL REDDY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether the metal industry has pleaded for simplified and rationalised structure of indirect taxes on non-ferrous metals; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) The matter is under examination.

**Demand from All India non-ferrous Metal Industries Association for Collection of Excise Duty on Single point**

2378. SHRI M. RAM GOPAL REDDY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state: